

12 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th June, 1980, agreed without any amendment to the Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1980, which was passed by the Lok Sabha at its sitting held on the 16th June, 1980".

श्री राम विलास पासवान (हाजीपुर) : अध्यक्ष महोदय, मैंने आकाशवाणी के खिलाफ प्रिवलेज मोशन दिया है.

MR. SPEAKER: I have referred it for facts.

(Interruptions)

MR. SPEAKER: I am not allowing it.

श्रीमती प्रमिला बंडवले (बम्बई उत्तर-मध्य) : 18 जून को बागपत में जो घटना हुई थी, उस के बारे में मैं ने नोटिस दिया है : (व्यवधान)

MR. SPEAKER: The Minister is making a statement at 3.0 O'clock.

SHRI INDRAJIT GUPTA: (Bihar): Some lady Members of Parliament were asked to accompany the Minister and they accompanied him. After he has made the statement, they may kindly be allowed also to give their version of what they saw.

MR. SPEAKER: No.

SHRI INDRAJIT GUPTA : Why were they sent them? (interruptions)

MR. SPEAKER: You can discuss it, but not like this. There is no precedent. I can allow a discussion after due notice and I will allow that.

(Interruption)

MR. SPEAKER: You are not cooperating with me.

श्री जन्मपाल शैलानी (हायरस) : कृपा कर मुझे सुन लीजिए । (व्यवधान)

MR. SPEAKER. Not here, you can come to my chamber.

SHRIMATI GEETA MUKHERJEE (Panskura): Since the Home Minister did not ask us as to our reaction after the visit, when he makes the statement. . . .

MR. SPEAKER: We will discuss the statement with due notice under Rule 193.

श्री छटल बिहारी बाजपेयी (नई दिल्ली) : अध्यक्ष महोदय, मैं एक और मुद्दा उठाना चाहता हूँ । गृह मंत्री संसद् सदस्यों के साथ गये थे । इस से यह धारणा बनी है कि वे स्वयं उन को साथ ले कर के गये थे । अब जो स्टेटमेंट आयेगा वह इस बात को ले कर के आयेगा, वह सब की राय से मिल कर के आयेगा ।

अध्यक्ष महोदय : यह मैं नहीं कह सकता ।

श्री छटल बिहारी बाजपेयी : फिर साथ में जाने का मतलब क्या है ?

MR. SPEAKER: This is Home Minister's job, not my job.

PROF: MADHU DANDAVATE (Rajapur): Some lady Members had gone there. . . .

MR. SPEAKER: I will work according to the rules laid down in this book. I will allow a discussion; I am not going to shun any discussion, but it will be done according to the rules. Let the Home Minister make a statement and then it will be discussed.